

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-58/2001/602/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipak Thakuria,  
Special Judge, Assam,  
Guwahati.

Dated Guwahati, the 7<sup>th</sup> February, 2022.

Sub: **Prayer for Casual leave.**

Ref:- Your letter No. Spl/176/2022 dtd 04.02.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 07.02.2022 along with station leave permission from the morning of 05.02.2022 till the morning of 08.02.2022, has been granted. In your absence, the District & Sessions Judge, Kamrup(M), will be in charge of your Court and Office.

Yours faithfully,

- Sd -

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-58/2001/603/A, dated 7.2.2022**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

*Sd/-*  
07/02/22

**JT. REGISTRAR (VIGILANCE)**